

Draft

CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH AT MUMBAI

ORIGINAL APPLICATION NO. 580/1996

Date of Decision: 25/10/96

Dr. Bava Ram Solanki

Petitioner/s

Shri Suresh Kumar

Advocate for the
Petitioner/s

V/s.

Union of India & 3 Ors.

Respondent/s

Shri V. S. Masurkar

Advocate for the
Respondent/s

CORAM:

Hon'ble Shri B. S. Hegde, Member (J).

Hon'ble Shri P. P. Srivastava, Member (A).

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?

abp.

BSH
(B. S. HEGDE)
MEMBER (J)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

GULESTAN BLDG. NO.6, FRESCOT RD., 4TH FLOOR.,

MUMBAI - 400 001.

ORIGINAL APPLICATION NO. 580/96.

DATED THIS 25TH DAY OF OCTOBER, 1996.

CORAM: Hon'ble Shri B.S.Hegde, Member (J).

Hon'ble Shri R.P.Srivastava, Member (A).

Dr. Bava Ram Solanki,
Assistant Director of Education,
Education Office, Nani Daman.

... Applicant.

By Advocate Shri Suresh Kumar for
Shri V.Desai.

v/s.

1. Union of India, through
Administrator of UT Daman and Diu,
Secretariat, Moti Daman-39620.

2. The Collector,
Collectorate,
Moti Daman.

3. The Development Commissioner,
U.T. of Daman and Diu,
Secretariat, Moti Daman.

4. The Chairman,
Union Public Service Commission,
Dholpur House,
Shahjahan road,
New Delhi - 110 011.

... Respondents.

By Advocate Shri V.S.Masurkar.

I O R D E R I

¶ Per Shri B. S. Hegde, Member (J) ¶

Heard Shri Suresh Kumar for Shri V.Desai for
Applicant. Shri V.S.Masurkar for respondents.

In this OA, the applicant has prayed for
direction to respondents to continue status quo in respect
of the applicant till the regularly selected person by
the UPSC is made available., and to treat the applicant
as promoted to the post of Assistant Director of Education

Per

on ad hoc basis till the regularly selected person from Union Public Service Commission is appointed, as per the direction of Hon'ble Tribunal dated 28/3/93.

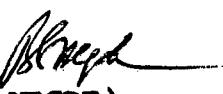
The respondents in their reply have stated that this post is required to be filled by UPSC, and that the applicant may continue till a UPSC candidate is appointed.

The respondents are directed to continue the applicant in the post of Assistant Director of Education till a UPSC candidate joins the post.

The OA is disposed of with the above direction.
Copy of the order be given to parties.



(P.P. SRIVASTAVA)
M(A)



(B. S. HEGDE)
M(J)

abp.